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Title: Papers Laid on the Table by members/Ministers.

12.01 hrs.

PAPERS LAID ON THE TABLE

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, I beg to lay on the Table—

1. A copy of the Consumer Protection (Amendment) Rules, 2005 (Hindi and English versions) published in Notification No. G.S.R. 50 (E) in Gazette of India dated the 1st February, 2005 under sub-section (1) of section 31 of the Consumer Protection Act, 1986.

(Placed in Library, See No. LT 1695/05)

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 83 of the Standards of Weights and Measures Act, 1976:-

(i) Standards of Weights and Measures (General) Second Amendment Rules, 2004 published in Notification No. G.S.R. 541 (E) in Gazette of India dated the 25th August, 2004.

(ii) The Standards of Weights and Measures (Packaged Commodities) Amendment (Amending) Rules, 2004 published in Notification No. G.S.R. 550 (E) in Gazette of India dated the 30th August, 2004.

(iii) The Standards of Weights and Measures (Packaged Commodities) Fifth Amendment Rules, 2004 published in Notification No. G.S.R. 613 (E) in Gazette of India dated the 15th September, 2004.

(iv) The Standards of Weights and Measures (Packaged Commodities) Amendment Rules, 2005 published in Notification No. G.S.R. 16 (E) in Gazette of India dated the 12th January, 2005.

(3) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (i to iii) of (2) above.

(Placed in Library, See No. LT 1696/05)

(4) A copy each of the following Notifications (Hindi and English versions) under section 39 of the Bureau of Indian Standards Act, 1986:-

(i) The Bureau of Indian Standards (Recruitment to Laboratory Technical Posts) Amendment Regulations, 2005 published in Notification No. G.S.R. 63 (E) in Gazette of India dated the 10th February, 2005.

- i. The Bureau of Indian Standards (Certification) (Amendment) Regulations, 2005 published in Notification No. G.S.R. 65 (E) in Gazette of India dated the 11th February, 2005.

(Placed in Library, See No. LT 1697/05)

5. A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Bureau of Indian Standards, New Delhi, for the year 2003-2004 within the stipulated period of nine months after the close of the financial year.

(Placed in Library, See No. LT 1698/05)

THE MINISTER OF LABOUR & EMPLOYMENT (SHRI K. CHANDRA SHEKHAR RAO): I beg to lay on the Table—

(1) A copy of the Employees' Provident Funds (Amendment) Scheme, 2004 (Hindi and English versions) published in Notification No. G.S.R. 85 (E) in Gazette of India dated the 29th January, 2004 under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952.

2. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 1699/05)

पर्यटन मंत्रालय की राज्य मंत्री (श्रीमती रेनुका चौधरी) : महोदय, मैं निम्नलिखित पत्र स्थापना पत्र पर रखती हूँ :-

(Placed in Library, See No. LT 1700-02/05)

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): Sir, on behalf of Shri Kantilal Bhuria, I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Veterinary Council of India, New Delhi, for the year 2003-2004, along with Audited Accounts.

i. A copy of the Review (Hindi and English versions) by the Government of the working of the Veterinary Council of India, New Delhi, for the year 2003-2004.

1. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

i. (Placed in Library, See No. LT 1703/05)

(3) A copy each of the following papers (Hindi and English versions) under section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the West Bengal Agro Industries Corporation Limited, Kolkata, for the year 2002-2003.

i. Annual Report of the West Bengal Agro Industries Corporation Limited, Kolkata, for the year 2002-2003, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1704/05)

(b) (i) Review by the Government of the working of the Lakshadweep Development Corporation Limited, Kavaratti, for the year 2001-2002.

i. Annual Report of the Lakshadweep Development Corporation Limited, Kavaratti, for the year 2001-2002, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1705/05)

(c) (i) Review by the Government of the working of the Lakshadweep Development Corporation Limited, Kavaratti, for the year 2002-2003.

i. Annual Report of the Lakshadweep Development Corporation Limited, Kavaratti, for the year 2002-2003, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1706/05)

(d) (i) Review by the Government of the working of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, for the year 1987-1988.

i. Annual Report of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, for the year 1987-1988, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1707/05)

(e) (i) Review by the Government of the working of the West Bengal Agro Industries Corporation Limited, Kolkata, for the year 2003-2004.

i. Annual Report of the West Bengal Agro Industries Corporation Limited, Kolkata, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1708/05)

(f) (i) Review by the Government of the working of the Haryana Agro Industries Corporation Limited, Chandigarh, for the year 2003-2004.

i. Annual Report of the Haryana Agro Industries Corporation Limited, Chandigarh, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1709/05)

(g) (i) Review by the Government of the working of the Lakshadweep Development Corporation Limited, Kavaratti, for the year 2003-2004.

(ii) Annual Report of the Lakshadweep Development Corporation Limited, Kavaratti, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(4) Six statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item No. (a to f) of (3) above.

(Placed in Library, See No. LT 1710/05)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Dairy Development Board, Anand, for the year 2003-2004, along with Audited Accounts.

i. A copy of the Review (Hindi and English versions) by the Government of the working of the National Dairy Development Board, Anand, for the year 2003-2004.

(Placed in Library, See No. LT 1711/05)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Mumbai, for the year 2003-2004.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Mumbai, for the year 2003-2004, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Mumbai, for the year 2003-2004.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT 1712/05)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the National Agricultural Co-operative Marketing Federation of India Limited, New Delhi, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Agricultural Co-operative Marketing Federation of India Limited, New Delhi, for the year 2003-2004.

9. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library, See No. LT 1713/05)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI NAMO NARAIN MEENA):
I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) issued under sections 12 and 13 of the Environment (Protection) Act, 1986:-

(i) S.O. 598 (E) published in Gazette of India dated the 19th May, 2004 making certain amendments in the Notification No. S.O. 728 (E) dated the 21st July, 1987, so as to recognize the Environmental Laboratories mentioned therein.

(ii) S.O. 1139 (E) published in Gazette of India dated the 15th October, 2004 making certain amendments in the Notification No. S.O. 728 (E) dated the 21st July, 1987, so as to recognize the Environmental Laboratories mentioned therein.

(Placed in Library, See No. LT 1714/05)

DISTRIBUTION (SHRI SHARAD PAWAR): On behalf of Dr. Akhilesh Prasad Singh, I beg to lay on the Table”

1. A copy of the FCI (Staff) (1st Amendment) Regulation, 2004 (Hindi and English versions) published in Notification No. EP-7(1)/2004 in Gazette of India dated the 13th December, 2004 under sub-section (5) of section 45 of the Food Corporations Act, 1964.

(Placed in Library, See No. LT 1715/05)

- (2) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Audited Accounts of the Food Corporation of India for the years 2002-2003 and 2003-2004 within the stipulated periods of nine months after the close of the respective financial years.

(Placed in Library, See No. LT 1716/05)

MR. SPEAKER: Item No. 8 – Shri Anant Kumar Hegde - Not present

Shri Jaysingrao Gaikwad Patil –Not present